

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :11/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1008-AT11A.M.

46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-11.05AM

1	SEBI Appeal	329/2020	Kantilal Hiran Vs. SEBI	Mr. Nirman Sharma, Advocate Mr. Shyam Mehta, Senior Advocate
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2	SEBI Appeal	145/2021	Stampede Capital Ltd. Vs. National Stock Exchange of India Ltd.	Visesha Law Services MKA AND CO.
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Sub Matter : Misc. Application/0000283/2021
Sub Matter : Misc. Application/0000284/2021

Misc. Application	283/2021	STAMPEDE CAPITAL LTD. Vs. NSEIL	
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(Main Matter Number :SEBI Appeal/0000145/2021)

Misc. Application	284/2021	STAMPEDE CAPITAL LTD. Vs. NSEIL	
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(Main Matter Number :SEBI Appeal/0000145/2021)

SEBI Appeal	494/2021	Stampede Capital Ltd. Vs. NSEIL	vishesha Law MKA
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917-ADMISSION-COURTCODE-COMPLIANCEORDER-AT 11.07 A.M.

3	SEBI Appeal	430/2022	SHAMA CHAUHAN W/O MR. ASHOK CHAUHAN Vs. SEBI AND ORS	R Subramanian Advocate
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934-ADMISSION-COURTCODE-CNBCAWAAZWTM- AT 11.09A.M.

4	SEBI Appeal	475/2022	Hemant Ghai Vs. SEBI	Parinam Law Associates
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Sub Matter : Misc. Application/0000756/2022

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CIVIL CAUSE LIST OF DATE :11/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0000757/2022		
5	SEBI Appeal	476/2022	Jaya Hemant Ghai and Anr. Vs. SEBI	Parinam Law Associates
	Sub Matter :	Misc. Application/0000758/2022		
	Misc. Application	756/2022	Hemant Ghai-URGENCY Vs. SEBI	Parinam Law Associates
	(Main Matter Number :SEBI Appeal/0000475/2022)			
	Misc. Application	757/2022	Hemant Ghai-EXEMPTION Vs. SEBI	Parinam Law Associates
	(Main Matter Number :SEBI Appeal/0000475/2022)			
	Misc. Application	758/2022	Jaya Hemant Ghai and Anr.-EXEMPTION Vs. SEBI	Parinam Law Associates
	(Main Matter Number :SEBI Appeal/0000476/2022)			
	Misc. Application	776/2022	Jaya Hemant Ghai and Anr.-URGENCY Vs. SEBI	Parinam Law Associates

935-ADMISSION-COURTCODE-ANGELAGRITTECH-AT11.12A.M.

6	SEBI Appeal	477/2022	S K Abdul Robial Vs. SEBI	Corporate Advocates Pleaders,
	Sub Matter :	Misc. Application/0000759/2022		
	Misc. Application	759/2022	S K Abdul Robial-DELAY Vs. SEBI	Corporate Advocates Pleaders,
	(Main Matter Number :SEBI Appeal/0000477/2022)			

936-ADMISSION-COURTCODE-SCRIPALLIED-AT11.14A.M.

7	SEBI Appeal	478/2022	Ethan Constructions Pvt. Ltd Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0000760/2022		
	Sub Matter :	Misc. Application/0000761/2022		

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CIVIL CAUSE LIST OF DATE :11/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	760/2022	Ethan Constructions Pvt. Ltd-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000478/2022)	R V Legal
	Misc. Application	761/2022	Ethan Constructions Pvt. Ltd-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000478/2022)	R V Legal
<u>937-ADMISSION-CODE-SCRIPSECUNDERABAD-AT11.16AM</u>				
8	SEBI Appeal	479/2022	Adamina Traders Pvt. Ltd Vs. SEBI Sub Matter : Misc. Application/0000762/2022	R V Legal
	Misc. Application	762/2022	Adamina Traders Pvt. Ltd-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000479/2022)	R V Legal
<u>941-ADMISSION-COURTCODE-DARKFIBRE-AT11.18A.M.</u>				
9	SEBI Appeal	482/2022	Way2Wealth Brokers Private Limited Vs. SEBI Sub Matter : Misc. Application/0000777/2022	Harishankar Raghunath Associate, Trilegal
	Misc. Application	777/2022	Way2Wealth Brokers Private Limited-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000482/2022)	Harishankar Raghunath Associate, Trilegal
	Misc. Application	778/2022	M.R. Shashibhushan-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000483/2022)	Vivek Sshah Senior Associate

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CIVIL CAUSE LIST OF DATE :11/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
10	SEBI Appeal	483/2022	M.R. Shashibhushan Vs. SEBI	Vivek Sshah Associate Senior
	Sub Matter :	Misc. Application/0000778/2022		
	Sub Matter :	Misc. Application/0000779/2022		
	Misc. Application	779/2022	M.R. Shashibhushan-EXEMPTION Vs. SEBI	Vivek Sshah Associate Senior
			(Main Matter Number :SEBI Appeal/0000483/2022)	
11	SEBI Appeal	484/2022	GKN SECURITIES AND OTHERS Vs. SEBI	PARINAM ASSOCIATES LAW
	Sub Matter :	Misc. Application/0000798/2022		
	Misc. Application	798/2022	G.K.N. Securities and Ors. Vs. SEBI	PARINAM ASSOCIATES LAW
			(Main Matter Number :SEBI Appeal/0000484/2022)	
<u>143-PARTHEARD- COURTCODE-DARKFIBRE-AT 11.18A.M..</u>				
12	SEBI Appeal	334/2019	National Stock Exchange of India Limited Vs. SEBI	Somasekhar Sundaresan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point
	SEBI Appeal	183/2019	GKN Securities and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
	Misc. Application	234/2019	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
			(Main Matter Number :SEBI Appeal/0000324/2019)	

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CIVIL CAUSE LIST OF DATE :11/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	235/2019	NAGENDRA KUMAR Vs. SEBI	Manilal Kher Ambalal and Co
	(Main Matter Number :SEBI Appeal/0000325/2019)			
	SEBI Appeal	323/2019	Deviprasad Singh Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point
	Sub Matter : Misc. Application/0000233/2019			
	SEBI Appeal	324/2019	Mr. Ravi Varanasi Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
	Sub Matter : Misc. Application/0000234/2019			
34	SEBI Appeal	325/2019	Mr. Nagendra Kumar Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
	Sub Matter : Misc. Application/0000235/2019			
	SEBI Appeal	326/2019	Way2wealth Brokers Private Limited Vs. SEBI	Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMa ngaldas Mustafa Doctor,Sr. Adv. i/b The Law Point
	SEBI Appeal	327/2019	M. R. Shashibhushan Vs. SEBI	JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP

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CIVIL CAUSE LIST OF DATE :11/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	337/2019	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point
	Misc. Application	233/2019	DEVIPRASAD SINGH Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000323/2019)

147CORPORATEGOVERNANCE-WTMORDER-CODE-DARKFIBRE

13	SEBI Appeal	335/2019	National Stock Exchange of India Ltd. Vs. SEBI	Mr. Darius Khabata, Sr. Advocate-i/bAZBAndPartne rs Mr. Rafique Dada, Sr. Advocate-i/b The Law Point
	SEBI Appeal	328/2019	Suprebhat Lala Vs. SEBI	Mr.JanakDwarkadas,Sr.Ad v-ib-JobyMathewAssociate s Mr. Anubhav Ghosh, Advocate-i/b the Law Point
41	SEBI Appeal	329/2019	Infotech Financials Pvt. Ltd. and Others Vs. SEBI	Mr.JanakDwarkadas,Sr.Ad v-i/b-ZerickDastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	330/2019	Ajay Shah Vs. SEBI	Mr Shyam Mehta, Sr. Advocate-i/b-Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	332/2019	Ravi Narain Vs. SEBI	Mr. P. N.Modi, Sr. Advocate-i/b-MK Shri RafiqueDada,Sr.Adv.-i/b-T heLawPoint
	SEBI Appeal	338/2019	Chitra Ramakrishna Vs. SEBI	Piyash Raheja, Advocate- i/b- S. Priya, Advocate Mr. Anubhav Ghosh, Advocate-i/b the Law Point

914-SECONDARYSERVER-AOORDER-CODE-DARKFIBER

14	SEBI Appeal	166/2021	National Stock Exchange of India Limited Vs. SEBI	Mr. Darius Khambata, Senior Advocate Mr. Rafique Dada, Senior Advocate
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Sub Matter : Misc. Application/0000178/2021

	SEBI Appeal	167/2021	Ravi Narain Vs. SEBI	Mr. P.N. Modi, Senior Advocate Mr. Rafique Dada, Senior Advocate
	SEBI Appeal	168/2021	Ms. Chitra Ramakrishna Vs. SEBI	Mr. Piyush Raheja, Advocate Mr. Rafique Dada, Senior Advocate
	SEBI Appeal	369/2021	OPG Securities Pvt. Ltd. and Ors. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Mustafa Doctor, Senior Advocate

900-CORPORATEGOVERNANCE-AO ORDER-CODE-DARKFIBRE

15	SEBI Appeal	409/2022	Ravi Narain Vs. SEBI	Bodhi Legal
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Sub Matter : Misc. Application/0000692/2022
Sub Matter : Misc. Application/0000693/2022

	Misc. Application	692/2022	Ravi Narain-URGENCY Vs. SEBI	Bodhi Legal
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(Main Matter Number :SEBI Appeal/0000409/2022)

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CIVIL CAUSE LIST OF DATE :11/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	693/2022	Ravi Narain-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000409/2022)	Bodhi Legal
	SEBI Appeal	425/2022	Mr. Ajay Shah Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000710/2022 Sub Matter(Disposed) : Misc. Application/0000712/2022 Sub Matter : Misc. Application/0000713/2022	Zerick Dastur, Advocates and Solicitors
	SEBI Appeal	426/2022	Suprabhat Lala Vs. SEBI	JOBY MATHEW AND ASSOCIATES
	SEBI Appeal	427/2022	Infotech Financials Pvt. Ltd. and Ors. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000711/2022 Sub Matter(Disposed) : Misc. Application/0000714/2022 Sub Matter : Misc. Application/0000715/2022	Zerick Dastur, Advocates and Solicitors
	Misc. Application	713/2022	Mr. Ajay Shah-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000425/2022)	Zerick Dastur, Advocates and Solicitors
	Misc. Application	715/2022	Infotech Financials Pvt. Ltd. and Ors.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000427/2022)	Zerick Dastur, Advocates and Solicitors
	SEBI Appeal	446/2022	NationalStockExchangeofIndiaLt d.-GOVERNANCEAOORDER Vs. SEBI Sub Matter : Misc. Application/0000725/2022	AZB PARTNERS
	Misc. Application	724/2022	NSEIL.-DARKFIBERAOORDE R-PRODUCTION OF VOLUMES Vs. SEBI (Main Matter Number :SEBI Appeal/0000445/2022)	AZB AND PARTNERS

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CIVIL CAUSE LIST OF DATE :11/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	725/2022	NSEL.-GOVERNANCEAORD ER- PRODUCTION OF VOLUMES Vs. SEBI (Main Matter Number :SEBI Appeal/0000446/2022)	AZB AND PARTNERS
<u>617SECONDARYSERVER-AO29.01.21-CODE-DARKFIBRE</u>				
16	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Mr. Sachin Mittal Advocate
<u>796-DISPOSAL-COURTCODE-NSECOLOCATION-AT 11.26 A.M.</u>				
17	SEBI Appeal	203/2022	ADROIT FINANCIAL SERVICE PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000655/2022		
	Misc. Application	655/2022	SEBI-DELAY IN REPLY Vs. ADROIT FINANCIAL SERVICE PVT. LTD.	THE LAW POINT Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000203/2022)				
	SEBI Appeal	381/2022	PACE STOCK BROKING SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
<u>376-DISPOSAL-COURT CODE-KRATOSPENALTY-AT11.28 AM</u>				
18	SEBI Appeal	526/2019	Kratos Energy and Infrastructure Limited Vs. SEBI and Anr.	Alliance Law Anubhav Ghosh,Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000562/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	562/2021	Kratos Energy and Infrastructure Ltd. Vs. Securities and Exchange Board of India and Anr.	Alliance Law MKA and Co.
(Main Matter Number :SEBI Appeal/0000526/2019)				
<u>346-DISPOSAL-COURTCODE-INSIDERFCRL-AT11.32A.M.</u>				
10	Misc. Application	104/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
(Main Matter Number :SEBI Appeal/0000081/2021)				
	SEBI Appeal	81/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
Sub Matter : Misc. Application/0000104/2021				
	SEBI Appeal	85/2021	Virendra Samani Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	86/2021	Rajesh Pathak and Ors. Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	216/2021	Arpit Maheshwari Vs. SEBI	Shah and Ramaiya Chartered Accountants The Law Point
<u>339-ADMDISPOSAL-INVESTMENTADVISORS-AT-11.34 AM</u>				
7 20	SEBI Appeal	315/2021	RISHABH JAIN Vs. SEBI	Joby Mathew and Associates Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1/2022	Mr. G. Kadar Hussain Vs. SEBI AND OTHERS	Y.KRISHNAN, P.PRAKASH, PRIYANKA SINGH, ADVOCATE
Sub Matter(Disposed) :		Misc. Application/0001423/2021		
Sub Matter :		Misc. Application/0000223/2022		
Sub Matter :		Misc. Application/0000299/2022		
Sub Matter :		Misc. Application/0000794/2022		
	Misc. Application	223/2022	Mr. G. Kadar Hussain - Delay in Filing Rejoinder Vs. SEBI AND OTHERS	Adv. Priyanka Singh
(Main Matter Number :SEBI Appeal/0000001/2022)				
	Misc. Application	299/2022	MR. G. KADAR HUSSAIN-AMENDMENT Vs. SEBI AND ORS.	RIDDHI A. PANDIT ADVOCATE
(Main Matter Number :SEBI Appeal/0000001/2022)				
	Misc. Application	794/2022	MR. G. KADAR HUSSAIN Vs. SEBI AND OTHERS	ADVOCATE PRIYANKA SINGH
(Main Matter Number :SEBI Appeal/0000001/2022)				
<u>670-DISPOSAL-COURT CODE-LICENSERENEWAL-AT11.36A.M.</u>				
21	IRDA Appeal	2/2022	FRANCIS V.V Vs. IRDA AND ANR.	Francis V.V
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000003/2022		
<u>687- ADMDISPOSAL-CODE-TIMBORHOME-AT11.38A.M.</u>				
22	SEBI Appeal	47/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) :		Misc. Application/0000015/2022		
Sub Matter(Disposed) :		Misc. Application/0000016/2022		
Sub Matter(Disposed) :		Misc. Application/0000277/2022		
Sub Matter(Disposed) :		Misc. Application/0000283/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>892 DISPOSAL IN-COURT CODE-HITKITWTM-AT 11.42A.M.</u>				
23	SEBI Appeal	308/2022	Hit Kit Global Solutions Ltd and Ors Vs. SEBI	Corporate Attorneys
Sub Matter(Disposed) :		Misc. Application/0000449/2022		
Sub Matter(Disposed) :		Misc. Application/0000620/2022		
	SEBI Appeal	402/2022	MR AMIT KHANDELWAL AND ORS. Vs. SEBI	Mulani and Co
Sub Matter :		Misc. Application/0000555/2022		
	Misc. Application	555/2022	MR AMIT KHANDELWAL AND ORS.-DELAY Vs. SEBI	Mulani and Co
(Main Matter Number :SEBI Appeal/0000402/2022)				